

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1888
ANSWERED ON:17.12.2013
PROCUREMENT OF COPRA
Sayeed Muhammed Hamdulla A. B.

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether NAFED is considering relaxing the conditions for procurement of copra to Lakshadweep Cooperative Marketing Federation;
- (b) if so, whether it is a fact that the Government has made changes in the reimbursement policy of copra for 2013;
- (c) if so, the details thereof;
- (d) whether the Government has reduced the amount of reimbursement for copra to 15% of the cost of procurement instead of the full amount as was being done earlier;
- (e) if so, whether the Government is considering reverting back to the old policy for full reimbursement; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (SHRI TARIQ ANWAR)

(a) to (f): No, Madam. While approving the price policy for Copra for 2013 season, Government put a cap on reimbursement of losses incurred to NAFED to the extent of 15% of the cost of procurement. However, considering the fact that the losses on procurement of copra are much higher than the 15% of ceiling, Government reverted back to the old policy for full reimbursement of losses to NAFED on procurement of copra under Price Support Scheme (PSS).